

ITEM NO.40

REGISTRAR COURT. 2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 15624/2023

SURESH KUMAR

Petitioner(s)

VERSUS

KANTA RANI

Respondent(s)

Date : 30-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Aditya Bharat Manubarwala, Adv.  
Ms. Mallika Agarwal, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mrs. Akriti A Manubarwala, Adv.  
Mr. Bharat Thakorlal Manubarwala, AOR  
Ms. Sowmya China, Adv.

For Respondent(s)

Mr. Abhinav Bajaj, Adv.  
Ms. Geetashi Chandra, Adv.  
Mr. Saksham Ojha, Adv.  
Mr. Vikas Singh Jangra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Four weeks time, is granted to sole respondent to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

VIVEK SAXENA  
Registrar

pm